

**आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ “एकल सदस्यीय”, चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH ‘SMC’ CHANDIGARH**

**श्रीमती दिवा सिंह, न्यायिक सदस्य
BEFORE: SMT. DIVA SINGH, JM**

आयकर अपील सं./ITA No. 820/CHD/2019

निर्धारण वर्ष / Assessment Year : 2006-07

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| Shri Sunil Kumar, S/o Shri Ram Chand, House No. 2586, Near Satya Narain Mandir, Rajpura (Punjab). | बनाम VS | The DCIT, Circle 2 (Exemptions), Chandigarh. |
| स्थायी लेखा सं./PAN No: AIIPD2530N | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

निर्धारिती की ओर से/Assessee by : Shri Rohit Kaura, Advocate

राजस्व की ओर से/ Revenue by : Shri Ashok Khanna, Addl. CIT

सुनवाई की तारीख/Date of Hearing : 15.04.2021

उद्घोषणा की तारीख/Date of Pronouncement : 20.04.2021

Hearing conducted via Webex

आदेश/ORDER

By the present appeal, the assessee assails the correctness of the order dated 07.02.2019 of CIT(A), Patiala pertaining to 2006-07 assessment year on various grounds.

2. However at the time of hearing, ld. AR submitted that the assessee has availed of “The Direct Tax Vivad Se Vishwas Scheme, 2020” by way of filing an application which has been accepted by the Department by issuance of Form No. 3. Copy filed. In these circumstances, relying upon the application dated 13.04.2021 prayer for withdrawal of the appeal is made.

3. The ld. Sr.DR Shri Ashok Khanna on a perusal of record had no objection to the prayer of the assessee.

4. I have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeal of the assessee is dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 20th April,2021.

Sd/-

(दिवा सिंह)

(DIVA SINGH)

न्यायिक सदस्य/Judicial Member

“पूनम”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फ़ाइल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar